

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 209 of 2012

Dated : 12th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**West Central Railway ... Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Ms. Gitanjali Mohan
Ms. Manshi Gautam**

**Counsel for the Respondent (s): Mr. G. Umapathy for R-2 to R-4
Mr. C.K. Rai for R-1.**

ORDER

At the request of the Learned Counsel for the parties, post the matter for hearing on **9.1.2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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